

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT NO.III

C.P-883/2016

IN THE MATTER OF:

M/s. Holistic Dentistry (P) Ltd.

.... PETITIONER

SECTION :

Under Section 391 (1) to 394

Order delivered on 16.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner

: Mr. Rajan Gupta, Advocate

For the Respondent

: -

For RD (NR) Delhi

: Mr. Manish Raj, Company Prosecutor

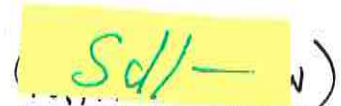
For Official Liquidator

:Ms. Chetana Kandpal, Company Prosecutor

ORDER

Learned Counsel for the petitioner is present.

At the request of the Ld. Counsel for the petitioner, the matter is posted
to 18.8.2017.

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(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
16.8.2017